

Serial No. of Order	Date of Order	Order with Signature	Office note as to action (if any) taken on order
8	18/4/94	Call on 55-94 for hearing. <i>Mr. ^{on} Member (A)</i>	08.40.5.6.7 dt 28.2.94
9	5/5/94	Judgment is dictated and pronounced in open court with definite sheets attached to serve in OA 144/94.	<p>A copy of above order may be sent to opp. no. 182 by post.</p> <p><i>Editor</i> 7/3/94</p> <p><i>Mr. ^{on} Member (A)</i></p> <p><i>Received copy</i> Roth 55. 3. 94.</p>

Editor
15/4

3 copy

Coublers
not billed

for hearing

Editor
4/5

Bench